

(b) and (c). Irrigation is a State subject and funds for irrigation projects are provided by State Governments from within their Plan outlays.

The plan outlay for Mysore for 1971-72 is Rs. 70 crores, out of which Central assistance is Rs. 34.6 crores. The outlay proposed for major and medium irrigation projects is Rs. 13.97 crores.

Non-utilisation of irrigation Potential created by Rajasthan canal

216. SHRI M. M. JOSEPH : Will the MINISTER IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether Rajasthan Government are suffering heavy losses due to non-utilisation of irrigation potential created by the Rajasthan Canal;

(b) if so, the details thereof and reasons therefor; and

(c) the steps taken by Government to convert these losses into gains ?

THE MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) : No, Sir. The actual utilisation has in fact been more than that envisaged in the 1969 Project Report. The utilisation of irrigation potential created on major irrigation projects, like Rajasthan Canal, always takes place progressively. The progress depends upon the availability of perennial water, development of the commanded area etc, Rajasthan Canal would receive perennial supplies on completion of Beas Dam at Pong by 1973-74. The work on development of the area is also in progress.

(b) and (c). Do not arise.

Manufacture of Consumer goods in Public Sector

218. SHRI R. S. PANDEY: Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI)

be pleased to state :

(a) whether Government propose to set up industrial units in the public sector to manufacture consumer goods to remove the present monopoly of production of such goods by the private sector;

(b) if so, details of the scheme; and

(c) whether the Central Government have also asked the state Government to set up industries in the public sector for manufacturing consumer goods so that the goods could be made available to the people at cheaper rates ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD) : (a) and (b). It is intended that the role of the public sector would, in the future, be extended even beyond the industries specifically reserved for the public sector in the Industrial Policy Resolution of 1956 and would extend to projects relating to various products, including consumer industries where major production gaps are likely to arise in the coming years. With this end in view, some proposals for the manufacture of certain consumer goods in the public sector are under consideration and the techno-economic feasibility of some of these schemes is being worked out.

(c) In addition to public sector projects directly under the aegis of the Central Government the state Industrial development corporations are also examining proposals to set up industries, some of which relate to consumer goods.

Deteriorating Quality of Cars

219. SHRI R. S. PANDEY: Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether the quality of the cars has much deteriorated in spite of the increase in their prices allowed to the manufacturers; and

(b) if so, the steps being taken to ensure proper control on the quality of cars produced in future ?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA): (a) and (b). Government have been receiving complaints about the deterioration in the quality of cars manufactured in the country. In July, 1967, Government had appointed an expert committee, named the Motor car Quality Enquiry committee, to investigate into the causes of the deterioration in the quality of cars and to suggest remedial measures. The committee made a number of recommendation for improving the quality of cars. These were communicated to the car manufacturers for compliance. In order to ensure compliance, statutory directions under section 16 of the Industries (Development and Regulation) Act, 1951, were also issued to the car manufacturers in respect of the more important of these recommendations. In pursuance of one of the recommendations of the committee, a proposal to set up a Technical Audit cell for the car industry is also being pursued.

In order to bring about better balance between supply and demand and to create healthy competition, Government have also decided, in principle, to set up a project in the public sector for the manufacture of passenger cars of a proven foreign design with a capacity of 50,000 Nos. per annum. Letters of intent have also been issued to three parties in the private sector for the establishment of new undertakings for the manufacture of Passenger cars based on indigenous designs and resources.

Crisis in Bhakra Power Station

220. SHRI R. S. PANDEY: Will the MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether Government's attention has been draw to the power crisis developed recently due to substantial decline in the generation of power at the Bhakra power Station ;

(b) whether Government have inquired into the causes of this decline in power generation at Bhakra; and

(c) if so, the reasons for the decline and the step taken by Government to check it and to improve power generation at Bhakra?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) Yes Sir.

(b) and (c). Yes. There has been reduced power generation at Bhakra due to the reservoir not filling to its normal full capacity at the end of the last manson due to inadequate rainfall in its catchment area and poor river inflows thereafter. The matter has been reviewed from time to time and action taken to regulate the releases from the reservoir to meet the reasonable requirements of irrigation and power in the area. Allocation to the various participant states and other common pool consumers have also been made consistent with the availability of power. Relief has also been arranged from outside the Bhakra Service area such as from the Satpura Thermal Station in Madhya Pradesh and the DESU Thermal power station. All available additional sources of power generation such as the stand-by diesel sets have been brought into service. Additional diesel generating sets have also been sanctioned for installation in Punjab.

In the states of Punjab and Haryana cuts on power consumption have been enforced.

Consumption of the centrally owned Nangal Fertilizer Factory has been reduced to the bare minimum of 60 MW as against its normal requirement of 160 MW and the relief arising therefrom distributed to the participants suitably.

जबलपुर (मध्य प्रदेश) में छोटी कार परियोजना की स्थापना किये जाने की मांग

221. श्री जगन्नाथ राव जोशी : क्या औद्योगिक विकास मंत्री यह बताने की कृपा